COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 450 OF 2018 IN APPEAL NO. 111 OF 2017

Dated: 2nd May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

GMR Warora Energy Limited

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabu S. Patil, Sr. Adv.

Mr. Vishrov Mukerjee Ms. Raveena Dhamija

Counsel for the Respondent(s) : Ms. Rimali Batra for R-2

Mr. Anand K. Ganesan

Ms. Swapna Seshadri for R 1 & 3

Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran for R-4

Appellant(s)

ORDER

As agreed by learned counsel for the parties, list this application along with the main appeal for hearing on <u>15.05.2018</u>. All the contentions raised by the parties in this application are kept open.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

ts/mk